

Mr. Speaker: The time would be 15 hours, not excluding the Ministers. Then again, as Dr. Lohia said, we are taking up the no-confidence motion.

डा० राम मनोहर लोहिया : बीस घंटे इसके लिए और पच्चीस घंटे उसके लिये कर दें ।

अध्यक्ष महोदय : वह जब प्रायेण तब देखा जायेगा । वंशु घंटे इसके लिये मुकर्रर किये हैं और ये रहेंगे ।

क्या इसके बारे में गवर्नमेंट कुछ इंडिकेशन दे सकती है क्योंकि डेट मुकर्रर करनी है इमिडियेटली इसके बाद ?

Shri Satya Narayan Sinha: I think Monday would suit us best.

Mr. Speaker: Then, there will be force in the argument of the Opposition that if their adjournment motions are held over for such a long time, it would not be possible for me to refuse an opportunity of discussing them. Therefore, I think it should be taken up immediately after the food debate. Then alone I can say that it is being discussed at the earliest opportunity; then alone, those motions would be barred.

Shri Hari Vishnu Kamath: Friday.

Shri Satya Narayan Sinha: You have decided 15 hours. As we are sitting for less than five hours every day, it will go up to Thursday, and on Friday we have only 2½ hours.

Mr. Speaker: Just immediately after we finish this, if there is enough time, then we will take it up. Is it agreed?

Shri Satya Narayan Sinha: We have to agree to that, but still I would submit that it would be much better for

the House and for us also if such an important thing as a no-confidence motion..

Mr. Speaker: Perhaps we can advance non-official business to Thursday and take this up on Friday as the first business.

An Hon. Member: How can they get 15 hours?

Mr. Speaker: There would be more than 15 hours up to 2.30 on Friday.

Shri Nambiar (Tiruchirapalli): If there is a little more time on Friday, non-official business need not be changed.

Mr. Speaker: After this motion is over, whenever we finish it, we take up the no-confidence motion. Is that agreed?

Shri Hari Vishnu Kamath: Is it clear that it is immediately after?

Mr. Speaker: Yes, it is immediately after.

डा० राम मनोहर लोहिया : मेर नम्बर कब प्रायेण ?

अध्यक्ष महोदय : मेने कहा है मैं बताऊंगा । अब नहीं है ।

12.56 hours.

COMPANIES (AMENDMENT) BILL*

The Minister of Planning (Shri B. R. Bhagat): On behalf of Shri T. T. Krishnamachari, I beg to move for leave to introduce a Bill further to amend the Companies Act, 1956.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Companies Act, 1956."

The motion was adopted.

Shri B. R. Bhagat: I introduce the Bill.

12.56 1/2 hrs.

STATEMENT REGARDING ORDINANCE

The Minister of Planning (Shri B. R. Bhagat): On behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Companies (Amendment) Ordinance, 1964, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. LT-2984/64].

12.56 1/2 hrs.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

The Minister of Law and Social Security (Shri A. K. Sen): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950 and the Representation of the People Act, 1951.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950 and the Representation of the People Act, 1951."

The motion was adopted.

Shri A. K. Sen: I introduce the Bill.

Shri S. M. Banerjee (Kanpur): Before you proceed to the next item, I wish to say that the new arrangement is very good, but, unfortunately, we cannot keep our papers. It has become like a hole, we have no space.

Mr. Speaker: I will get it examined, and we will discuss it.

12.57 hrs.

RE: LUNCH BREAK FOR LOK SABHA

Mr. Speaker: There is one other thing that I want to put before the House, whether the House would like this particular timing for sitting to

continue, or whether it would like a change. Special requests have been made to me that there ought to be a lunch hour in between.

Hon. Members: Yes.

Mr. Speaker: Shri Kamath has always been pressing that he would not allow the House to sit unless there is a quorum, and that difficulty also is there. If the House agrees, we might provide for a lunch hour.

Hon. Members: Yes.

डा० राम मनोहर लोहिया (फर्रुखाबाद): लंच प्रावर के प्रायव माने हैं, एक घंटा या प्राय घंटा। लेकिन मैं समझता हूँ कि बीच में कम से कम दो तीन घंटे दे दिये जायें तो ज्यादा अच्छा काम हो सकता है (इंटरप्रांच) प्रायव ये समझ नहीं रहे हैं। देर से समझ में बात आती है।

श्री राधे लाल व्यास (उज्जैन): प्राय लंच प्रावर रखना चाहें तो बेजक रहें, हमें कोई एतराज नहीं है लेकिन समय ११ से ५ बज तक ही रहना चाहिये। उस में प्राय प्राय रखना चाहते हैं तो रहें, बना नहीं। दस या साढ़े दस बजे से ले कर साढ़े पांच बजे तक बैठने के लिये हम तैयार नहीं हैं।

अध्यक्ष महोदय: प्राय सब साहिबान को याद होगा और यह हमारे रूब में भी था कि हम दस बज कर पैंतालीस मिनट पर मुक किया करते थे। प्राय हाउस इतिफाक करे तो हम दस बज कर पैंतालीस मिनट से मुक कर दें —

कुछ माननीय सदस्य: यस।

13 hrs.

अध्यक्ष महोदय: और सभा बजे तक बैठें। फिर हम सभा दो बजे यहां बैठें और साढ़े पांच बजे तक बैठें। इस तरह से सिर्फ १५ मिनट हम मुक करेंगे।

*Published in the Gazette of India. 7-9-1964.